

Fwd: Fw: Written comments on the consultation paper-Foreign Direct Investment in Broadcasting Sector in India

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Subject: Written comments on the consultation paper-Foreign Direct Investment in Broadcasting Sector in India

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Suggestion: The thumb rule is to increase FDI limit to next one level from the existing level for both total FDI% and automatic FDI%.

For example if the existing overall limit is 50% for a segment of which 25% is automatic route, then the new proposed limit should be

75% overall FDI limit and 50% through the automatic route.

Based on this i propose the following FDI caps. Thank you

Serial#	Segment	Existing Limit	Proposed Limit
1	Teleport	74%,Upto 49% automatic, beyond 49% FIPB	100%, Upto 74% Automatic, beyond 74% FIPB.
2	DTH	74%,Upto 49% automatic, beyond 49% FIPB	100%, Upto 74% Automatic, beyond 74% FIPB.
3	HITS	74%,Upto 49% automatic, beyond 49% FIPB	100%, Up to 74% Automatic, beyond 74% FIPB.
4			
5	Mobile TVs	74%,Upto 49% automatic, beyond 49% FIPB	100%, Up to 74% Automatic, beyond 74% FIPB.
6	Cable Networks- MSOs	74%,Upto 49% automatic, beyond 49% FIPB	100%, Up to 74% Automatic, beyond 74% FIPB
7	Cable Networks- Other MSOs	49% Automatic	74% Automatic
8	Down linking of TV channels	100% FIPB	100%,Automatic 25% above 25% Automatic
9	Up linking of Non-News and current affairs TV channels	100% FIPB	100%,Automatic 25% above 25% Automatic
10	Up linking of News and current affairs TV channels	26% FIPB	50%, Automatic 25% above 25% FIPB
11	FM Radio	26% FIPB	50%, Automatic 25% above 25% FIPB